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## **STAND-ALONE MOTOR OWN DAMAGE POLICY - PRIVATE CAR**

### **ADD ON – WORDINGS**

#### **Key Replacement Clause (IRDAN134RP0001V01201920/A0009V02201920)**

This clause covers:

- (a) The cost (locksmith cost) to replace the locks and keys if the vehicle is broken into or stolen and recovered
- (b) The labour charge for opening the car if you have lost the keys or
- (c) The cost of replacing your vehicle keys which are stolen or lost.
- (d) The cost of replacement or repair of remote key and of Lock set in case of Damage due to Accident &/or Fire &/or Water.

Subject otherwise to the terms, conditions, limitations and exceptions of the policy.

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